POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

CIBA INDIA LIMITED

Having its Regd. Office at: Plot 37, Chandivali Farm Road, Chandivali, Andheri (East), Mumbai 400 072.

The details subsequent to the completion of the Open Offer made vide Public Announcement dated April 10, 2009 (“Public Announcement”) under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “SEBI (SAST) Regulations”/“Regulations”), by BASF SE (“Acquirer”) along with BASF Handels - und Exportgesellschaft mbH being a Person Acting in Concert with the Acquirer (“BASF H&E” / “Person Acting in Concert”/“PAC“) to acquire up to 20% of the Voting Capital of Ciba India Limited at a price of Rs. 237.13 per fully paid up Equity Share, payable in cash, are as follows.

1. Name of the Target Company: Ciba India Limited
2. Name of Acquirer(s) including PACs:
   (i) Name of the Acquirer: BASF SE
   (ii) Name of the PACs: BASF Handels- und Exportgesellschaft mbH
3. Name of Manager to the Open Offer: JM Financial Consultants Private Limited
4. Name of the Registrar to the Open Offer: Link Intime India Private Limited
5. Offer Details:
   a) Date of opening of the Open Offer: June 04, 2009
   b) Date of closing of the Open Offer: June 23, 2009
6. Details of the acquisition:

Sr. No.	Item	Proposed in Offer Document		Actuals	
		(No.)	(%)	(No.)	(%)
9.1	Offer Price	Rs. 237.13	--	Rs. 237.13 (No Revision)	--
9.2	Shareholdings of Acquirer before MOU/Public Announcement	Nil	Nil	Nil	Nil
9.3	Shares acquired by way of MOU	Nil	Nil	Nil	Nil
9.4	Shares acquired in the Open Offer	2,656,164	20.00%	281,584	2.12%
9.5	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 629,856,170	--	Rs. 66,772,014	--
9.6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any. (No. & %)	Nil	Nil	Nil	Nil
9.7	Post Offer shareholding of Acquirer*	2,656,164	20.00%	281,584	2.12%
9.8	Pre Offer shareholding of Public	4,079,932	30.72%	4,079,932	30.72%
9.9	Post Offer shareholding of Public	1,423,768	10.72%	3,798,348	28.60%

* The Equity Shares accepted in the Open Offer are in the process of being acquired by the Acquirer. As a result of the Global Acquisition of Ciba Holding, being the promoters of the Target Company, by the Acquirer, the Acquirer would acquire indirect control over the Target Company upon completion of all formalities and transfer of Equity Shares acquired in the Open Offer. As a result, the total promoter group shareholding, including the shareholding of the Acquirer, would be 71.4% (9,482,471 Equity Shares) upon completion of transfer of Equity Shares acquired in the Open Offer.

7. Status of the escrow account: Instructions for release are being given
8. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
9. Status of investor complaints received, if any: No investor complaints in relation to the Open Offer have been received by the Manager to the Open Offer or the Registrar to the Open Offer up to the date of the Post Offer Public Announcement. All investor queries received in relation to the Open Offer have been responded to.

The Acquirer, PAC and their respective Directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Announcement will also be available on SEBI’s website (www.sebi.gov.in)

MANAGER TO THE OPEN OFFER	REGISTRAR TO THE OPEN OFFER
JM FINANCIAL **JM Financial Consultants Private Limited** 141, Maker Chambers III, Nariman Point Mumbai 400 021 Tel.: +91 22 6630 3030 Fax.: +91 22 2204 7185 Email: ciba.openoffer@jmfinancial.in Contact Person: Mr. Kunal Jain	LINK INTIME INDIA PVT LTD (Formerly INTIME SPECTRUM REGISTRY LTD) **Link Intime India Private Limited** C-13, Pannalal Silk Mills Compound, LBS Marg, Bhandup (West), Mumbai 400 078 Tel: +91 22 2596 0320; Fax: + 91 22 2596 0329 E-Mail: ciba-offer@linkintime.co.in Contact person: Mr. Nilesh Chalke

Issued by JM Financial Consultants Private Limited (“Manager to the Open Offer”) for and on behalf of the Acquirer and the PAC. Terms not specifically defined herein have the same meanings as defined in the Public Announcement dated April 10, 2009.

Place: Mumbai
Date: July 18, 2009

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